

**Decision regarding sharing of cost of Indian Council of Agricultural Research projects between Council and States**

1625. SHRI S. A. MURUGANANTHAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have decided to divide the cost of the Indian Council of Agricultural Research projects between the Council and the States; and

(b) if so, the board features of the proposal and the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

(b) Presently I.C.A.R. is financing research under the All India Coordinated Projects on 100 per cent basis. However, in the Fifth Plan it is proposed to share the cost of these projects between the I.C.A.R. and States. Under the new procedure the I.C.A.R. will contribute 75 per cent of the expenditure and the State concerned will meet 25 per cent of it.

This policy was adopted with a view to fully involve the States in the field of agricultural research and education.

**Low cost School buildings in Delhi**

1627. SHRI K. M. MADHUKAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have under consideration a proposal to construct school buildings in Delhi at low cost on the basis of research conducted by the Central Building Research Institutes Roorkee (U.P.); and

(b) if so, the outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). The Delhi Administration has under consideration a proposal to construct School buildings in Delhi at low cost and in this connection, the Central Building Research Institute Roorkee (U.P.) has been requested to supply designs and prototypes of the low cost Middle/Higher Secondary School Buildings evolved by them.

**Increase in Cost of Hooghly Bridge**

1628. SHRI SAROJ MUKHERJEE:  
SHRI S. N. SINGH DEO:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the cost for building the second Hooghly bridge will increase due to delay in the start of the project;

(b) if so, what steps the Government of India is going to adopt to expedite its start; and

(c) whether if the project is not finalised by March 1974, it will be delayed by another year?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). The Second Hooghly Bridge Project is essentially a State Project and the Government of West Bengal are primarily concerned with all matters relating to its construction etc. They have advised that contracts have already been awarded by them to M/s. E.P.I. Ltd., for the approaches on the Howrah and Calcutta sides and to M/s. Bhagirathi Bridge Construction Co., for the bridge proper. Offer for foreign consultancy for Hooghly River Bridge Commissioner for a second check on bridge design and construction is now under finalisation. Government of India is giving all possible assistance to the

State Government for expediting the project.

(c) No, Sir.

**Vacation of Premises occupied by Khadi Bhawan in Connaught Place, New Delhi**

1629. SHRI MADHU LIMAYE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Government have received any communication from a member of Lok Sabha about the proposed vacating of its premises in the Connaught Place by the Khadi Bhawan;

(b) if so, the content thereof;

(c) whether this is being done to make room for Maruti Car showroom; and

(d) if not, the reasons for returning the spacious Khadi Bhawan premises situate in a busy commercial centre to the landlord?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS AND IN THE MINIS-TRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b). Yes, Sir. A member of Lok Sabha forwarded a representation from the Khadi Gramodyog Bhawan Workers' Union requesting for reconsideration of the matter relating to the vacation of the premises occupied by Khadi Gramodyog Bhawan. Subsequently, a memorial signed by a number of Members of both the Houses of Parli-ament, recommending the retention of the premises by the Khadi Gramodyog Bhawan was also received. Govern-ment have since decided not to de-requisition the said premises.

(c) and (d). In view of the reply to parts (a) and (b) above (c) and (d) do not arise.

सहकारी चीनी, चावल और तेल मिल

1630. डा० लक्ष्मीनारायण पाण्डेय:  
क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में इस समय कितने सहकारी चीनी, चावल व तेल की मिलें हैं ;

(ख) ये कहां-कहां स्थित हैं; और

(ग) प्रत्येक की उत्पादन क्षमता क्या है, उनमें गत दो वर्षों में कितना उत्पादन हुआ और प्रत्येक में कितनी पूंजी लगी हुई है ?

कृषि मंत्रालय में राज्य मंत्री ( श्री अण्णःसाहिब वी० शिन्डे ) : (क) देश में गठित तथा संस्थापित की गई सहकारी चीनी, चावल तथा तेल मिलों की संख्या नीचे दी गई है :—

एकक	गठित	संस्थापित
चीनी मिलें	140	89
चावल मिलें	745	699
तेल मिलें	186	147
	1071	935

(ख) और (ग). उपलब्ध सूचना के आधार पर एक विवरण सभा-पटल पर रखा जाता है, [मंत्रालय में रखा गया रेकॉर्ड संख्या LT 6301/74]